

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A./61/00169/2021**

This the **18<sup>th</sup>** day of **February**, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd. Wasim; Age: 56 Years, S/o Sh. Karam Din, R/o Village Seripora Tehsil Good District Ramban At Present: H. No. 304, Upper Paloura, Jammu.

.....Applicant  
(Advocate: Mr. Rahul Pant proxy to Mr. Nishant Shukla)

**Versus**

1. Union Territory of Jammu & Kashmir through Secretary to Government Food, Civil Supplies and Consumer Affairs Department, Jammu and Kashmir Government, Civil Secretariat, Jammu-180001.
2. Director Food, Civil Supplies and Consumer Affairs Department, Near Nehru Market, Ware House, Jammu-180001.

.....Respondents  
(Advocate:- Mr. Rajesh Thappa, D.A.G.)

**ORDER [O R A L]**

**Hon'ble Mr. Anand Mathur, Member (A):**

At the outset, learned counsel for the applicant submits that the applicants would be satisfied if direction is given to the respondents to consider the case of applicant for promotion to the post of Chief Inspector before convening of D.P.C., otherwise his case would become infructuous.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondent No. 2 to decide the representation dated 30.01.2021 (Annexure A-7 from pages 36 to 39) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of four weeks from today. In case the aforesaid representation is not available with the respondents, this O.A. would be treated as part of the representation. The respondent No. 2 is further directed to dispose of the aforesaid representation of applicant before the D.P.C. for promotion to the post of Chief Inspector is convened.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present O.A.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/